

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 792 OF 2017 IN
DFR NO. 2863 OF 2017**

Dated: 26th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

The Tata Power Company Limited ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Anand
Ms. Niti Arora

Counsel for the Respondent(s) : Mr. Buddy A Ranganadhan

ORDER

**IA NO. 792 OF 2017
(Appln. for Condonation of delay in filing)**

Issue notice to the Respondents returnable on 12.12.2017. Dasti, in addition, is permitted.

List the matter on **12.12.2017.**

**(I. J. Kapoor)
Technical Member**

ts/vg

**(Justice Ranjana P. Desai)
Chairperson**